

said specialized treatments for life style disorders. Other initiatives like e-charak for trading in medicinal plants and creation of a Drug Control Cell within the Ministry have also been taken up.

Contributions of AYUSH systems

3337. SHRI K. SOMAPRASAD: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether Government had assessed the role and contributions of AYUSH systems including workforce, therapeutics and principles in healthcare delivery with special reference to National Rural Health Mission (NRHM), if so, the details thereof; and

(b) the details of distribution of AYUSH doctors appointed on a contractual basis in Primary Health Centres under National Rural Health Mission till 31 March, 2019 in each category *i.e.* SC/ST/OBC/EWS/ General Category, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) The National Health Policy, 2017, has set its objective as on attainment of the highest possible level of Health and wellbeing for all, through preventive and promotive health care and universal access to good quality health services without anyone having to face financial hardship as a consequence. It also suggests that Patients who so choose and when appropriate, would have access to AYUSH care providers based on documented and validated local, home aid community based practices. These systems, *inter alia*, would also have Government support in research and supervision to develop and enrich their contribution to meeting the national health goals and objectives through integrative practices. The policy also emphasized promotion of healthy living and prevention strategies from AYUSH systems and Yoga at the work-place, in the schools and in the community. For persons who so choose, this policy ensures access to AYUSH remedies through co-location in public facilities.

Further, 'Public Health, Hospitals and Dispensaries' being a State subject the primary responsibility to ensure healthcare services lies with the respective State Governments. However under National Health Mission (NHM), Government of India provides technical and financial support to States/UTs for strengthening their healthcare

systems, including for mainstreaming of AYUSH through co-located facilities and for interventions/services where services of AYUSH practitioner are utilized, based on the requirements posed by the States/UTs in their Programme Implementation Plans (PIPs) within their overall resource envelope. This includes support for co-location of AYUHS services. Further, Ministry of AYUSH under Centrally Sponsored Scheme of National AYUSH Mission (NAM) supports for AYUSH infrastructure, equipment/furniture and medicines at co-located AYUSH facilities. However, the engagement of AYUSH doctors/paramedics and their training are supported by the Ministry of Health and Family Welfare.

As on 31st March 2019, a total of 15,172 (45% of PHCs and above level facilities) public health facilities were providing AYUSH Services. A total of 11,837 AYUSH Medical Officers and 4,549 AYUSH Paramedics were engaged, through NHM at these facilities. As on 31st March 2019, a total of 15,627 AYUSH doctors were engaged in the Mobile Health Teams under the Rashtriya Bal Swasthya Karyakram.

(b) Data on number of AYUSH doctors engaged under NRHM at PHCs, SC/ST/OBC/EWS/General Category-wise, is not centrally maintained.

Regularisation of service of contractual AYUSH doctors

3338. SHRI PRASANNA ACHARYA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) the number of AYUSH medical officers working on contractual basis against sanctioned post since last 18 years under Government and Municipal Corporations of Delhi appointed through due selection process;

(b) whether there is any Court directive to regularise them, if so, the steps Government has taken in this regard; and

(c) whether it is a fact that in various AYUSH hospitals/Government departments, all doctors are on contractual basis and on superannuation of Department Heads, the posts will remain unfulfilled as there are no regular employees to replace them, if so, the reasons therefor and the remedies thereto?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND